

1

WP-1459-2024

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 4th OF NOVEMBER, 2025

WRIT PETITION No. 1459 of 2024

JAGDISH PRASAD AND OTHERS

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Anand Nayak - Advocate for petitioners.

Dr.S.S.Chouhan - Government Advocate for respondents/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

I.A.No.20993/2025

This is an application on behalf of petitioners seeking leave to withdraw the petition.

For the reasons mentioned in the application, application (I.A.No.20993/2025) is allowed.

Present petition is accordingly dismissed as withdrawn.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE